F. No. J-11017/22/2018-Judicial (Part-3)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi, Dated 21st January, 2021

ORDER

With reference to this Department's earlier Order No. J-11017/3/2017-Judl. (Part-3) dated 21.12.2017, the President is pleased to extend the term of Smt. Amrita Prakash, Advocate as Central Government Standing Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Delhi, for a further period of three years with effect from the date of expiry of her earlier term i.e. 21.12.2020 or until further orders, whichever is earlier; the President is also pleased to engage Shri Prashant Bhagwati, Advocate as Senior Panel Counsel for conducting Central Government litigation before the Central Administrative Tribunal (PB), New Delhi for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

SI. No.	Name of Advocates	Contact details	Enrollment No.
HIGH COURT OF DELHI			
CENTRAL GOVERNMENT STANDING COUNSEL			
1.	Smt. Amrita Prakash CENTRAL A	75-76, Upper First Floor, Guru Angad Nagar Extension, Laxminagar, Delhi-110092 Mob: 9818667963 Tel: 011-49879792 Email: amritaprakash79@gmail.com	D/105/2005
SENIOR PANEL COUNSEL			
2.	Shri Prashant Bhagwati	62, South Side, T-4, Third Floor, Masjid Moth Village, Near Uday Park, DDA Market, New Delhi-110049 Mob: 9560000111 Email: bhagwatiprashant@gmail.com	RAJ/2066/2000

- 2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
- 3. The Registrar, High Court of Delhi.
- 4. The Registrar, CAT (PB), New Delhi.
- 5. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
- 6. Both the Counsel as mentioned herein above.
- 7. The Cash (LA) Section, for payment of retainership fee as admissible to Smt. Amrita Prakash, CGSC with effect from 21.12.2020.
- 8. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- 9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 10. For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
- 11. Guard File/Judicial Section with 5 spare copies.

for Section Officer (Judicial)
Tel.011-23384945

Dated: 21.01.2021

Email: judicial-dla@nic.in
